

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 880
ANSWERED ON 07/12/2023

SUBSIDIES FOR ROOFTOP OF HOUSES

880. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has given concessions/subsidies for installation of solar panel on the rooftop of Houses
- (b) if so, the details thereof till date, State-wise
- (c) whether some States have requested the Union Government to exempt them from sharing the cost of such projects and also asked to grant complete subsidy/concession
- (d) if so, the details thereof and the action taken thereon?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Ministry of New and Renewable Energy (MNRE) is implementing Rooftop Solar (RTS) Programme Phase-II, wherein, Central Financial Assistance (CFA) is being provided for installation of RTS in residential sector. The CFA admissible for general category states is Rs. 14588/kW for first 3 kW RTS capacity and Rs. 7294/kW for RTS capacity beyond 3 kW and upto 10 kW. For special category states (North-eastern states including Sikkim, Uttarakhand, Himachal Pradesh, UT of Jammu & Kashmir, Ladakh, Lakshadweep, and Andaman & Nicobar Islands), the admissible CFA is Rs. 17662/kW for first 3 kW RTS capacity and Rs. 8831/kW for RTS capacity beyond 3 kW and upto 10 kW. The Resident Welfare Associations/ Group Housing Societies (RWA/GHS) are also eligible to avail CFA for RTS installation in common facilities, upto a maximum of 500 kW capacity. The CFA admissible for RWA/GHS is Rs. 7294/kW in general category states and Rs. 8831/kW in special category states. The State/UT wise details of the CFA released under the programme, is attached as **Annexure**.

(c)&(d) Under Rooftop Solar Phase-II programme, States/UTs are not obligated to provide any subsidy for rooftop solar projects. However they are at liberty to provide any subsidy/CFA which they used for such projects in addition to MNRE's CFA.

Annexure referred in reply to part-b of Lok Sabha unstarred question no. 880 to be answered on 07.12.2023.

Total CFA/subsidy released under Phase-II of Rooftop Solar Program as on 30.11.2023

S. No.	State/UTs	Total CFA released under Phase-II (In crores)
1	Andaman & Nicobar	0.4
2	Andhra Pradesh	4.2
3	Arunachal Pradesh	0.0
4	Assam	0.4
5	Bihar	5.4
6	Chandigarh	2.1
7	Chhattisgarh	1.2
8	DNH &DD	0.0
9	Goa	3.6
10	Gujarat	2,213.1
11	Haryana	25.3
12	Himachal Pradesh	4.3
13	J& K	1.2
14	Jharkhand	0.6
15	Karnataka	1.7
16	Kerala	189.8
17	Ladakh	0.0
18	Lakshadweep	0.0
19	Madhya Pradesh	29.9
20	Maharashtra	17.8
21	Manipur	0.3
22	Meghalaya	0.0
23	Mizoram	0.6
24	Nagaland	0.0
25	Delhi	4.1
26	Odisha	2.4
27	Puducherry	0.0
28	Punjab	23.0
29	Rajasthan	51.8
30	Sikkim	0.0
31	Tamil Nadu	0.0
32	Telangana	47.4
33	Tripura	0.0
34	Uttarakhand	8.1
35	Uttar Pradesh	18.8
36	West Bengal	0.0
37	SECI (National Portal)	242.7
	Total	2,900.1